

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 24.10.2019 (THURSDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 717 of 2019	Pr. Commissioner of Income Tax-6, Chennai Vs. Star Agro Marine Exports Pvt Ltd & Ors.	Vibhooti Malhotra	Anant A Pavgi-R2 Rajiv S. Roy-R3 Aakarshan Sahay-R4
2.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI
3.	Comp. App. (AT) (Ins) No. 783 of 2019	Rakesh Kumar. Vs. Sanjay Gupta of AAA Insolvency Professional LLP, Being Liquidator of Samtel Color Ltd..	Simran Jyoti Singh	Nipun Gautam
4.	Comp. App. (AT) (Ins) No. 978 of 2019	Vanita Panday. Vs. Vee Kay Electricals & Anr.	Gaurav Kejriwal	
5.	Comp. App. (AT) No. 245 of 2019	Shree Balaji Valves Pvt Ltd & Anr. Vs. Sangeeta Sureka & Anr.	Anusuya Sadhu Sinha	Manju Aggarwal-R1 Shambo Nandy-R2
6.	Competition. App. (AT) No. 26 of 2019	Kanhaiya Singhal. Vs. Indiabulls Housing Finance Ltd & Ors.	Ajay Kumar	Mehul Parti (R4)

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 838 of 2019	Sagar Dinesh Jariwala Vs. Small Industrial Development Bank of India (SIDBI) & Ors.	Udit Kishan	
8.	Comp. App. (AT) (Ins) No. 1092 of 2019	Akram Khan Vs. Bank of India Ltd.	A Anandan	
9.	Comp. App. (AT) (Ins) No. 1093 of 2019 (With Defects)	Pr. Commissioner of Income Tax (Central)-3, Mumbai Vs. Alok Industries Ltd. & Anr.	Ajit Sharma	
10.	Comp. App. (AT) (Ins) No. 1097 of 2019 & I.A. No. 3321 of 2019	Saritha Synthetics & Industries Ltd. Vs. Stressed Assets Stabilisation Fund.	Mayank Jain	

11.	Comp. App. (AT) (Ins) No. 1118 of 2019	Go Airlines (India) Ltd. Vs. Sovika Aviation Services Pvt Ltd.	Amish Tandon	
12.	Comp. App. (AT) (Ins) No. 1122 of 2019	Subodh Kumar Agrawal. Vs. EIH Ltd.	Sumant Batra	
13.	Comp. App. (AT) (Ins) No. 1123 of 2019	Dilip L Narang & Ors. Vs. Jitendra Kantilal Shah & Anr.	Nitin Mishra	
14.	Comp. App. (AT) (Ins) No. 1124 of 2019	Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr.	Neha Tandon	
15.	Comp. App. (AT) (Ins) No. 1125 of 2019	Vanguard Credit & Holdings Pvt Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr.	R.B. Phookan	
16.	Comp. App. (AT) No. 286 of 2019 (With Defects)	Brahmagiri Realtors Pvt. Ltd. Vs. Lanco Hills Technology Park Pvt. Ltd. & Ors.	Shekar	
17.	Comp. App. (AT) No. 289 of 2019	Karamchand Realtech Pvt. Ltd. Vs. Solitaire Capital India & Ors.	Renu Gupta	
18.	Comp. App. (AT) No. 293 of 2019	Brillio Technologies Pvt Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	
19.	Comp. App. (AT) No. 294 of 2019	Juggilal Kamalpath Jute Mills Company Ltd. Vs. Yashdeep Trexim Pvt Ltd & Ors.	C.S. Chauhan	
20.	Comp. App. (AT) No. 296 of 2019	Vijaya Sai Poultries Pvt Ltd. Vs. Vemulapalli Sai Pramella & Ors.	Manisha Chaudhary	
21.	Comp. App. (AT) No. 297 of 2019	Amit Kumar Gupta. Vs. LGW Ltd & Ors.	Shivank Diddi	Soumya Dutta
22.	Comp. App. (AT) No. 298 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd & Ors.	Arijit Mazumdar	

For Admission (After Notice)

23.	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt Ltd With	Akshat singh	M. Anil Kumar
24.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. With	Priyanka Anand	Rajeshwar Singh- R1&R3 Aakriti Dhawan- R2

25.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy With	Priyanka	Aakriti Dhawan
26.	Comp. App. (AT) (Ins) No. 567 of 2019	VNR Infrastructure Ltd. Vs. The Chief Engineer.	Ankit Kapoor	Rohit Dhingra
27.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
28.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. With	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
29.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt Ltd & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee
30.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha
31.	Comp. App. (AT) (Ins) No. 746 of 2019	Spicejet Ltd. Vs. Affordable Infrastructure and Housing Projects Pvt. Ltd.	Varun K. Chopra	Angad Sandhu
32.	Comp. App (AT) (Ins) No. 780 of 2019	Embee Software Pvt Ltd. Vs. Solicon Pvt Ltd.	Sujoy Chatterjee	Samaksh Goyal
33.	Comp. App. (AT) (Ins) No. 857 of 2019	Employees of Indus Fila. Vs. SPG Macrocosm Ltd.	Sabrish	Yugank Goel-R1 Shweta Vashist-R2
34.	Comp. App. (AT) (Ins) No. 933 of 2019	Sreenivasa Rao Kurapati Vs. VIP Industries & Anr.	V. Seshagiri	
35.	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	Sunil Fernandes	Amrita Joshi
36.	Comp. App (AT) No. 151 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr. With	D. Abhinav Rao	Nikhil Jain-R1 & 2
37.	Comp. App (AT) No. 153 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr.	D. Abhinav Rao	Nikhil Jain-R1 & 2

		With		
38.	Comp. App (AT) No. 200 of 2019	Rachakonda Siva Kumar Vs. Gagan Aerospace Ltd. & Anr.	D. Abhinav Rao	Nikhil Jain-R1 & 2
39.	Comp. App. (AT) No. 181 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors. With	Ritwik Sahay	M R Venkatesh
40.	Comp. App. (AT) No. 183 of 2019	Wayne-Burt Petro Chemicals Pvt Ltd & Anr. Vs. Chain Tools & Products Pvt Ltd & Ors.	Shikhar Shrivastava	M R Venkatesh

After the above or 12: 00 Noon, whichever is earlier.

For Orders

41.	Comp. App (AT) No. 48 of 2019	UFO Moviez India Ltd & Anr. Vs. Union of India, Ministry of Corporate Affairs, through the Regional Director, Western Region.	Vijayendra Pratap Singh	S.Ramakantha
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02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

For Hearing (Part Heard)

1.	Comp. App. (AT) (Ins) No. 971 of 2019	Raj Singh Gahlot, Director of Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	P.K. Agrawal, Ritesh khare	Vijay Nayar-R1 Sanjay Jain-R2
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02:30 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka & Anr.	Milan Singh Negi	Nakul Mohta

For Orders

2.	I.A No. 2640 & 3210 of 2019 in Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee- R (1& 2) Meenakshi Singh- R (5& 13)
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3.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	H.S. Chandhoke	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India
4.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.

For Hearing

5.	Competition App. (AT) No. 52 of 2018 Part Heard	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari-R1 Pratihtha Vijj-R2
6.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
7.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
8.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
9.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	D Simon	Shally Bhasin-R1
10.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
11.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
12.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
13.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
14.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey

15.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
16.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
17.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

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By Order

**-sd/-
Registrar**